

Fire in B.P.C.L. Refinery at Bombay

3513. SHRI PRATAPRAO B. BHOSALE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the recent fire in the refinery of Bharat Petroleum Corporation Limited (BPCL) at Bombay was averted from being a catastrophe by the gallantry of certain workmen of the refinery;

(b) if so, the details of gallantry work of these workmen;

(c) whether Government propose to give some awards to these workmen;

(d) if so the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) It was the team efforts of all personnel of the BPCL Bombay, which helped in bringing the fire under control and restricting the loss of life and property.

(b) to (e). Do not arise.

Clearance to Polyester Filament Yarn Projects

3514. SHRI ANANDA PATHAK: Will the Minister of INDUSTRY be pleased to state:

(a) the number of proposals for setting up polyester filament yarn projects pending before the Projects Approval Board;

(b) the reasons for delay in their clearance and the date by which these are likely to be cleared; and

(c) the number of polyester filament yarn projects cleared by the Projects Approval Board during the last one year and the detailed status of implementation of these projects so far?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Seven.

(b) Final approval depends upon evaluation of the techno-economic considerations.

(c) During the last one year four cases of polyester yarn were approved by Projects Approval Board. Normally it takes 3-4 years to set up such plants after all approvals, such as foreign collaboration, import of capital goods, environmental clearance etc.

Coal-Based Power Plant in Coastal Areas

3515. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of ENERGY be pleased to state:

(a) whether Government have decided to set up coal based power plants in coastal areas;

(b) if so, whether these are economical in view of the long haulage of coal for these plants;

(c) if not, whether alternative transportation methods have been found or coal will be imported for these plants; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (d). The Central Electricity Authority (CEA) have appraised proposals relating to the following coal-based power plants in the coastal areas:-